

*[English]***Sardar Sarovar Project**

2298. SHRI RAM NAIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government are aware that the Government of Gujarat has demanded the abolition of the Review Committee on Sardar Sarovar Project; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) The Government of Gujarat protested against any move to initiate discussions to review the Sardar Sarovar Project. It was made clear to the State Government that discussions/deliberations of the Group constituted by the Government of India to continue review discussions on all issues related to the Sardar Sarovar Project, would be within the framework of the Narmada Water Disputes Tribunal Award.

Coal and Granite Deposits

2299. SHRI CHITTA BASU: Will the Minister of COAL be pleased to state:

(a) whether there are deposits of coal and granite in Purulia, Bankura and Midnapore districts of West Bengal; and

(b) if so, the steps taken to exploit these deposits?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b) According to Geo-

logical Survey of India (GSI), deposits of coal occur in Purulia and Bankura districts of West Bengal. There is not yet any positive report of occurrence of coal in Midnapore district of West Bengal. There are two working coal mines in Purulia district and three coal mines/projects in Bankura district of West Bengal.

So far as granite is concerned this being the minor mineral its exploration is not carried out by GSI. Exploration, development and extraction of granite is being handled by the State Governments. However, as per reports available with Indian Bureau of Mines, granite deposits have been located in all the above three districts. West Bengal Mineral Development and Trading Corporation Limited is reported to be exploiting granite resources in Purulia and Bankura districts of West Bengal.

Enrolment of Ex-Servicemen

2300. SHRI SUDHIR SAWANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to enroll ex-servicemen into parliamentary forces in the younger age group;

(b) if not, the reasons therefor;

(c) the number of ex-servicemen enrolled in various paramilitary forces during 1993, service-wise;

(d) whether any benefit in seniority and pay is given; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) Ex-service-